NATIONAL COMPANY LAW TRIBUNAL Sハイタレン BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/11/2017 AT 10.30 AM

PRESENT: SHRI. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

:

PETITION NUMBER

: CP/114/(IB)/2017

NAME OF THE PETITIONERS

: E-TRAVEL SOLUTIONS IND PVT LTD

NAME OF THE RESPONDENT

: ROC CHENNAI

UNDER SECTION

: 252(3)

S.No. Name (in Capital)

Represented by

Signature

MURAL)

Applicant

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PCS CPN0 4952

ORDER

PCS representing the applicant company present and stated that the report of RD is awaited. Put up on 15.11.2017 at 10.30 A.M.

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K Anantha Padmanabha Swamy Member (Judicial)

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